

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICEDated Guwahati, the 31st October, 2018


A meeting of the "Standing Condemnation Board" for disposal of old and unserviceable vehicles of the Gauhati High Court through public auction will be held on 01.11.2018 at 10:45 A.M. in the office chamber of the undersigned.

By Order,

Sd/- R. Phukan,
REGISTRAR GENERAL

Memo No. HC. VIII-17/2011/ 1773 /AC. Dated 31st October, 2018
Copy to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The District Transport Officer, Kamrup (M), Guwahati. *He is requested to depute one Motor Vehicle Inspector for the aforesaid meeting to be held on 01.11.2018 at 10:45 a.m. in the official chamber of the undersigned.*
4. The Finance & Accounts Officer, Gauhati High Court, Guwahati. *She is requested to attend the meeting.*
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of Gauhati High Court.*
8. The Vehicle In-charge, Gauhati High Court, Guwahati.
9. The Court Manager, Gauhati High Court, Guwahati.
10. The Court Officer No. 1 & 2, Gauhati High Court, Guwahati for information and necessary action.
11. The Chief Security Officer, Gauhati High Court, Guwahati.
12. The Notice Board, Gauhati High Court, Guwahati.


REGISTRAR GENERAL
21-10-18
Dec 2/11/18